

DIVERSION OF AIR SERVICES TOUCHING CALCUTTA

4119. SHRI HIMATSINGKA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether some of the I.A.C. and Air-India services touching Calcutta were either diverted or cancelled or otherwise affected during the recent wave of violence in the last week of November in West Bengal;

(b) if so, the detail of such cancellations, diversions or modifications in the schedules of IAC and Air India flights during this period; and

(c) the total estimated loss of revenue to the Air Corporations on this account?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). A statement giving the requisite information is laid on the Table. [*Placed in Library. See No. LT-1989/67.*]

SATURDAYS AS HOLIDAYS

4121. SHRI RAJDEO SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering restoration of half working days on Saturdays or declaring alternate Saturdays as holidays as recommended by the Second Pay Commission; and

(b) if so, when a final decision in this regard is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) No, Sir.

(b) Does not arise.

KOTHARI COMMISSION REPORT

4122. SHRI RAJDEO SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have implemented the recommendations of the Kothari Commission in regard to the three-year degree course after intermediate;

(b) if not, whether Central Government and all the State Governments have accepted in principle and adopted the recommendations;

(c) whether Central Government have taken into consideration the financial implications of the recommendations; and

(d) if so, the details of the budgetary position?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir. The recommendations made by the Kothari Education Commission regarding the new pattern of school and college classes which provide a three-year Degree Course after a twelve-year school are now under active consideration of the Government of India and the State Governments.

(b) to (d). Do not arise.

ANTI-NATIONAL ACTIVITY IN JAMMU AND KASHMIR

4123. SHRI D. N. PATODIA:
SHRI R. K. BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that over the last several months anti-national feelings have grown in the Kashmir valley;

(b) whether it is a fact that out of five cinema houses, National Anthem and National Flag are not displayed in four cinema houses in Srinagar;

(c) whether it is a fact that demonstrations, slogans and processions of anti-national character are being regularly held/raised; and

(d) the action the Central Government have taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (d). Though there may have been some unfortunate incidents it is not a fact that anti-national feelings have grown in the Kashmir Valley during the last several months.

The Jammu and Kashmir Government have intimated that the National Anthem is played and along with it the National Flag is displayed in all the cinema houses in Srinagar. The State Government have been vigilant in taking appropriate action against anti-national elements.

ATTACK BY NAGAS IN NORTH-CACHAR HILLS

4124. SHRI K. M. KOUSHIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has

been drawn to the news item from Shillong that 50 armed Naga rebels raided Leike village in the North-Cachar hills of Assam on the 24th November, 1967 and looted a number of houses; and

(b) if so, the protection outlined against such recurrences?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir. According to reports received, about 30 armed Naga hostiles raided Leise village in North Cachar Hills on 24th November, 1967 and left after forcibly collecting Rs.500/- in cash and taking away some clothes.

(b) On receipt of information, a strong special patrol party was sent out immediately, but the gang could not be intercepted. All border out-posts have been alerted and security measures tightened up.

NATIONAL HIGHWAY No. 12

4125. **SHRI NITIRAJ SINGH CHAUDHARY:** Will the Minister of **TRANSPORT AND SHIPPING** be pleased to refer to the reply given to Unstarred Question No. 1408 on the 22nd November, 1967 and state:

(a) whether besides earth work, expenses on Jungle clearing, hutting service roads, contingency and all other items on National Highway 12 are much in excess of the estimates;

(b) if so, the estimated amount and actual expenditure separately for each item; and

(c) the steps taken to check and find the real causes of inflated expenditure?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) to (c). The requisite information had been called for from the Government of Madhya Pradesh, but has not been received as yet. It will be laid on the table of the Sabha, when it becomes available.

KIDNAPPING OF AN INDIAN NATIONAL BY PAKISTANIS

4126. **SHRI K. M. KOUSHIK:** Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) whether Government are aware that armed Pakistanis assisted by the East Paki-

stan Rifles crossed into Indian territory and kidnapped one peasant from Lakhimari village in Goalpara district on the 23rd November, 1967 ;

(b) if so, whether this is the second incident in the week; and

(c) the action Government have taken to prevent recurrence of such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes Sir. On the 23rd November 1967, at about 8.00 A.M., a number of Pak nationals, along with some East Pakistan Rifles personnel, trespassed into the Indian territory near Lakhimari, District Goalpara, and kidnapped one Indian national, besides taking with them four heads of cattle.

(b) Yes, Sir.

(c) Strong protests were lodged with Pak authorities in both the cases, demanding safe return of the kidnapped Indian nationals. The Pak authorities were requested in the protests, as well as in the periodical border meetings to control the criminal elements on their side of the border and to prevent recurrence of such incidents. Vigilance and patrolling have been intensified.

BRIDGE BETWEEN DHALPUR AND PALESAR (ORISSA)

4127. **SHRI A. DIPA:** Will the Minister of **TRANSPORT AND SHIPPING** be pleased to state:

(a) whether certain representations have been made to the Central Government for the construction of a Bridge between Dhalpur (Phulbani District) and Palesar (Dhekanal District) on river Mahanadi in Orissa ;

(b) whether the feasibility of constructing the above Bridge has been examined by Government; and

(c) if so, when the final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, Sir; a proposal was received from the Hon'ble Member himself some time back for the inclusion of the proposed bridge over the river Mahanadi between Dhalpur and Palesar, in the Fourth Five Year Plan under the Central Sector.